

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.03.2020

NOTICE

Take notice that the following matters listed on 13.03.2020 in the Court-III will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition. App. (AT) No. 08 of 2020	B.B. Patil Vs. Competition Commission of India	Ashvini Kumar	
2.	Comp. App. (AT) (Ins) No. 1194 of 2019 Part Heard	Tarun International Ltd. Vs. Vikram Bajaj (RP for Anil Special Steel Industries Ltd) & Ors.	Praveen Kumar Sharma	Abhishek Anand-R1 Gaurav Bharadwaj-R2 Ankit Singal-R4 Harish Kr. Tripathi-R5

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By Order

**-sd/-
Registrar**